


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 5/252/HDB/2018
NAME OF THE COMPANY	Sanpra projects & Services Pvt Ltd
NAME OF THE PETITIONER(S)	Sanpra projects & Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Advocate Counsel for Applicant		954 22 3 9039	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report dated 04.01.2018 received and the learned Counsel submitted that and the Company is a very small company and the revenue generated for the financial years ending 2016 and 2017 is also very less.

Orders reserved.


Member (T)


Member (J)